

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1574/93

(6)

Dated: 20.10.93

Sanjiv Kumar Vashisht

Applicant

Vs.

Union of India

Respondents

Present: Shri Madhav Panikar, Counsel for the Applicant  
None for the Respondents.

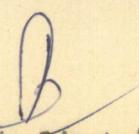
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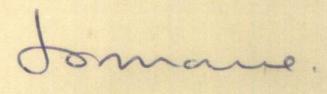
1. Hon'ble Mr. J.P. Sharma, Member (J)
2. Hon'ble Mr. B.K. Singh, Member (A)

JUDGMENT (ORAL)

(Delivered by Hon'ble Mr. J.P. Sharma, Member (J)

Shri Madhav Panikar appears for the applicant and none for the respondents in spite of service. The grievance of the applicant, Shri Sanjiv Kumar Vashisht was against non-issuance of interview call letter for the post of Assistant Director/Manager/Touring Promotion Officer in the Department of Tourism. The said interview was held on 4th August, 1993. The applicant has also prayed for grant of interim relief and the prayer was considered by the Bench on 2nd August 1993 and the respondents were directed to interview the applicant. The order has since been complied with and therefore no other grievance is left now. The learned counsel has not pressed the main relief prayed for in sub-para II (a) of the reliefs sought. The application has therefore become infurctuous and is dismissed as such.

  
( B.K. Singh )  
Member (A)

  
( J.P. Sharma )  
Member (J)